

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 906/2016

VIVEK NARAYAN SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 160335/2018 - APPLICATION FOR PERMISSION
IA No. 21081/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 126600/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 18498/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 48022/2018 - CLARIFICATION/DIRECTION
IA No. 108796/2018 - CLARIFICATION/DIRECTION
IA No. 160336/2018 - CLARIFICATION/DIRECTION
IA No. 63192/2018 - CLARIFICATION/DIRECTION
IA No. 77366/2018 - CLARIFICATION/DIRECTION
IA No. 130107/2018 - CLARIFICATION/DIRECTION
IA No. 62968/2018 - CLARIFICATION/DIRECTION
IA No. 85343/2019 - CLARIFICATION/DIRECTION
IA No. 58168/2018 - CLARIFICATION/DIRECTION
IA No. 73111/2018 - CLARIFICATION/DIRECTION
IA No. 22096/2018 - CLARIFICATION/DIRECTION
IA No. 122729/2018 - CLARIFICATION/DIRECTION
IA No. 21692/2018 - CLARIFICATION/DIRECTION
IA No. 7/2017 - DISPENSING WITH SERVICE OF NOTICE
IA No. 64449/2018 - EX-PARTE STAY
IA No. 80338/2018 - EXEMPTION FROM FILING O.T.
IA No. 130108/2018 - EXEMPTION FROM FILING O.T.
IA No. 122731/2018 - EXEMPTION FROM FILING O.T.
IA No. 1/2016 - GRANT OF INTERIM RELIEF
IA No. 50661/2018 - INTERVENTION APPLICATION
IA No. 129975/2017 - INTERVENTION APPLICATION
IA No. 21679/2018 - INTERVENTION APPLICATION
IA No. 108786/2018 - INTERVENTION APPLICATION
IA No. 10/2017 - INTERVENTION APPLICATION
IA No. 9/2017 - INTERVENTION APPLICATION
IA No. 26770/2018 - INTERVENTION APPLICATION
IA No. 165735/2019 - INTERVENTION APPLICATION
IA No. 126215/2017 - INTERVENTION APPLICATION
IA No. 77365/2018 - INTERVENTION APPLICATION
IA No. 17358/2018 - INTERVENTION APPLICATION
IA No. 26757/2018 - INTERVENTION APPLICATION
IA No. 6/2016 - INTERVENTION APPLICATION
IA No. 119180/2017 - INTERVENTION APPLICATION
IA No. 11873/2018 - INTERVENTION APPLICATION
IA No. 66975/2018 - INTERVENTION/IMPLEADMENT
IA No. 122727/2018 - INTERVENTION/IMPLEADMENT

IA No. 65961/2018 - INTERVENTION/IMPLEADMENT
IA No. 128775/2017 - INTERVENTION/IMPLEADMENT
IA No. 48018/2018 - INTERVENTION/IMPLEADMENT
IA No. 21079/2018 - INTERVENTION/IMPLEADMENT
IA No. 27518/2018 - INTERVENTION/IMPLEADMENT
IA No. 64447/2018 - INTERVENTION/IMPLEADMENT
IA No. 133716/2020 - INTERVENTION/IMPLEADMENT
IA No. 126224/2017 - INTERVENTION/IMPLEADMENT
IA No. 18496/2018 - INTERVENTION/IMPLEADMENT
IA No. 130102/2018 - INTERVENTION/IMPLEADMENT
IA No. 123912/2017 - INTERVENTION/IMPLEADMENT
IA No. 85341/2019 - INTERVENTION/IMPLEADMENT
IA No. 54299/2018 - INTERVENTION/IMPLEADMENT
IA No. 73106/2018 - INTERVENTION/IMPLEADMENT
IA No. 33090/2019 - INTERVENTION/IMPLEADMENT
IA No. 77219/2017 - INTERVENTION/IMPLEADMENT
IA No. 4/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 12/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 2/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 11874/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 24060/2019 - RECOVERY OF THE AMOUNT
IA No. 8/2017 - STAY APPLICATION)

WITH W.P.(C) No. 683/2020

(IA No. 160481/2022 - CLARIFICATION/DIRECTION
IA No. 62679/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 62678/2020 - EXEMPTION FROM FILING O.T.
IA No. 113254/2020 - MODIFICATION OF COURT ORDER)

W.P.(C) No. 1018/2019

(IA No. 129530/2021 - STAY APPLICATION)

W.P.(C) No. 260/2017

(IA No. 141671/2017 - AMENDMENT OF THE PETITION
IA No. 138613/2018 - CLARIFICATION/DIRECTION
IA No. 138618/2018 - EXEMPTION FROM FILING O.T.
IA No. 1/2017 - GRANT OF INTERIM RELIEF)

T.P.(C) No. 626/2017

(IA No. 29559/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 607/2017

(IA No. 29570/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 588/2017

(IA No. 29509/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 585/2017

(IA No. 29554/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 40/2017

W.P.(C) No. 47/2017

W.P.(C) No. 41/2017

**T.P.(C) No. 1958-1967/2016
(IA No. 11/2016 - INTERVENTION APPLICATION
IA No. 1/2016 - STAY APPLICATION)**

W.P.(C) No. 1011/2016

SLP(C) No. 36757/2016

**T.P.(C) No. 638/2017
(IA No. 29562/2018 - CLARIFICATION/DIRECTION)**

T.C.(C) No. 9/2017

**W.P.(C) No. 568/2018
(FOR ADMISSION and IA No.53391/2018-EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 341/2018
(FOR ADMISSION and IA No.44908/2018-APPROPRIATE ORDERS/DIRECTIONS)**

**W.P.(C) No. 193/2018
(IA No. 32889/2018 - GRANT OF INTERIM RELIEF)**

W.P.(C) No. 316/2018 (FOR ADMISSION)

**MA 1552/2018 in W.P.(C) No. 626/2017
(FOR ADMISSION and IA No.45727/2018-APPROPRIATE
ORDERS/DIRECTIONSALONGWITH THE PAPER BOOKS OF W.P.(C)NO.124/2017]
IA No. 45727/2018 - APPROPRIATE ORDERS/DIRECTIONS)**

**T.P.(C) No. 47-67/2017
(IA No. 1/2017 - STAY APPLICATION)**

SLP(C) No. 14131/2017

W.P.(C) No. 908/2016

W.P.(C) No. 913/2016

W.P.(C) No. 916/2016

W.P.(C) No. 1026/2016

W.P.(C) No. 943/2016

W.P.(Cr1.) No. 162/2016

W.P.(C) No. 951/2016

W.P.(C) No. 929/2016

W.P.(C) No. 930/2016

W.P.(C) No. 954/2016

(ONLY I A NO 3/2017 FOR WITHDRAWAL OF WRIT PETITION TO BE LISTED BEFORE HON'BLE CHAMBER JUDGE)

W.P.(C) No. 944/2016

W.P.(C) No. 971/2016

T.P.(C) No. 1982-1996/2016

(IA No. 1/2016 - STAY APPLICATION)

W.P.(C) No. 952/2016

W.P.(C) No. 953/2016

W.P.(C) No. 958/2016

W.P.(C) No. 957/2016

T.P.(C) No. 2018-2022/2016

(IA No. 1/2016 - EX-PARTE STAY)

SLP(C) No. 35356/2016

W.P.(C) No. 972/2016

T.P.(C) No. 2030-2038/2016

(IA No. 1/2016 - STAY APPLICATION)

W.P.(C) No. 978/2016

W.P.(C) No. 1025/2016

SLP(C) No. 35805/2016

W.P.(C) No. 997/2016

W.P.(C) No. 1008/2016

W.P.(C) No. 1010/2016

W.P.(C) No. 1009/2016

W.P.(C) No. 996/2016

W.P.(C) No. 1006/2016

T.P.(C) No. 582/2017

(IA No. 29547/2018 - CLARIFICATION/DIRECTION)

T.P.(C) No. 659/2017
(IA No. 29544/2018 - CLARIFICATION/DIRECTION
IA No. 2/2017 - EXEMPTION FROM FILING O.T.
IA No. 1/2017 - STAY APPLICATION)

W.P.(C) No. 223/2017

SLP(C) No. 14272/2017
(IA No. 1/2017 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14216/2017
(IA No. 1/2017 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 389/2018

Date : 09-11-2022 These matters were called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

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Mr. Gurmeet Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. R.Venkatramani, learned Attorney General appearing on behalf of Union of India and Mr. Jaideep Gupta, learned senior counsel appearing for the Reserve Bank of India, a week's time is granted for filing additional counter affidavit.

List on 24th November, 2022.

The Registry is directed to supply a copy of the following petitions to the learned counsel appearing on behalf of Reserve Bank of India:

1. WP(C) No.913/2016
2. TC (Civil)No. 9/2017
3. SLP(Civil)No. 35805/2016 and
4. SLP(Civil) No.35356/2016

The Registry is further directed to supply a copy of the following petitions to the learned counsel appearing on behalf of Union of India:

1. SLP(Civil)No.36757/2016
2. TC(C)No.9/2017
3. WP(C)No.1026/2016
4. SLP(C)No.35356/2016
5. WP(C)No.978/2016
6. SLP(C)No.35805/2016
7. WP(C)No.1008/2016 and
8. WP(C)No.1010/2016

W.P.(C) No. 954/2016

Learned counsel for the petitioner has filed IA No. 3/2017 seeking withdrawal of the Writ Petition. The Application is allowed and the Writ Petition is accordingly dismissed as withdrawn.

W.P.(C) No. 211/2021

Taken on Board.

Tag with the instant matters.

(NEELAM GULATI)
AR-CUM-PS

(ANITA MALHOTRA)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER